# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### CP(C)/180/00023/2019

in

#### ORIGINAL APPLICATION NO. 180/312/2018

Monday, this the 5<sup>th</sup> day of August, 2019

#### **CORAM**

# HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER

T.S Jose, aged 70 years LDC (Retd.), Government of India Press, Koratty Residing at Thanikkal House Near Service Co-operative Bank Koratty-680 308

Petitioner

# [By Advocate Mr.S.Radhakrishnan]

V.

Mr.Durga Shankar Mishra, IAS Aged about 53 years S/o. Not known to this petitioner Secretary, Ministry of Housing and Urban Affairs Nirman Bhavan, New Delhi – 110 108

Respondent

### (By Advocate Mr.M.K.Padmanabhan Nair, ACGSC)

This application having been finally heard on 5.8.2019, the Tribunal on the same day delivered the following in the open court.

#### ORDER (ORAL)

#### Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the respondents submitted that an affidavit has been filed enclosing Annexure R-4 order dated 1.8.2019 in compliance with the directions of this Tribunal dated 9.4.2018.

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2. We find that the order of this Tribunal has been complied with. Accordingly, the C.P is closed giving liberty to the petitioner to approach this Tribunal again if any residual grievance subsists. The notices shall stand discharged. No costs.

(ASHISH KALIA) JUDICIAL MEMBER (E.K.BHARAT BHUSHAN) ADMINISTRATIVE MEMBER

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#### **List of Annexures**

- Annexure P1 A true copy of the order passed by this Tribunal dated 9.4.2018 in O.A 312/2018
- Annexure P2 A true copy of the representation dated 17.4.2018 made by the petitioner
- Annexure P3 A true copy of the Office Memorandum No.13015/102/2018/CC/Vig/307 dated 19.4.2018
- Annexure P4 A true copy of the Office Memorandum dated 9.5.2018 on File No.C-13011/1/2004-AV(VoIII)
- Annexure P5 A true copy of the office memorandum No.13015/102/2018/DC/Vig/dated 11.5.2018 prepared by the Printing Manager, reporting the financial status of the applicant
- Annexure P6 A true copy of the Office Memorandum dated 28.5.2018 on file No.C-13011/1/2004-AV(VoIII)
- Annexure P7 A true copy of the office memorandum No.13015/102/2018/CC/Vig/321 dated 30.5.2018
- Annexure P8 A true copy of the office memorandum No.C-13011/1/2004-AV(VoIII) dated 29.6.2018 issued by the Directorate of Printing
- Annexure P9 A true copy of the office memorandum no.13015/102/2018/CC/Vig/342 dated 21.9.2018

### <u>List of Annexures of the Respondents in the affidavit filed on 3.6.2019</u>

- Annexure R1 True copy of Order No.13011/1/2004-AV-I dated 3.10.2017 as Annexure R1
- Annexure R2 True copy of DoP's letter dated 9.5.2018 to report on current financial status of Shri.Jose as Annexure R2
- Annexure R3 True copy of DoP's letter dated 12.6.2018 to D/o.Pension and Pensioner's Welfare as Annexure R3
- Annexure R4 True copy of DoP's letter dated 29.6.2018 informing Shri.Jose that his case is under active consideration as Annexure R4
- Annexure R5 True copy of reply dated 29.6.2018 received from D/o.Pension and Pensioner's Welfare as Annexure R5
- Annexure R6 Modified proforma for UPSC dated 28.12.2018 as Annexure R6

Annexure R7 - DoPT's OM No.39035/01/2011-Estt (B) dated 10.5.2011

Annexure R8 - True copy of UPSC letter dated 12.4.2019 as Annexure R8

## <u>List of Annexures of respondents in the affidavit filed on 5.8.2019</u>

Annexure R1 - True copy of the order No.13011/1/2004-AV dated 3.10.2017 as Annexure R1

Annexure R2 - True copy of the letter dated 29.6.2018 as Annexure R-2

Annexure R3 - True copy of the letter No.F.3/11/2019-S.I dated 15.7.2019 as Annexure R-3

Annexure R4 - True copy of the speaking order No.13011/1/2004-AV(Vol-III) dated 1.8.2019 as Annexure R-4

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